

## LOK SABHA

*Wednesday, August 16, 1972 | Sravana 25, 1894  
(Saka)*

*The Lok Sabha met at Eleorn of the Clock.*

[MR. SPEAKER in the Chair]

### WELCOME TO SPEAKER OF FIJI

MR. SPEAKER : I have great pleasure in welcoming in the Special Box the Hon'ble Speaker Mr R D Patel, of the House of Representatives of Fiji. As you know, Fiji got its independence the year before last year. He is the first Speaker of independent Fiji. He is our distinguished guest. I, on behalf of you all, again extend to him a very hearty welcome, and also to Madam Patel who is also present along with him in the Special Box. I wish him a very happy stay in this country. This is his old country and we assure him that we treat him as one of us.

### ORAL ANSWERS TO QUESTIONS

#### Accumulation of Wealth by Class I and Class II Officers of the Central Government

\*223 SHRI S. N. MISRA : Will the PRIME MINISTER be pleased to state

(a) the number of searches and seizures made in 1970-71 and 1971-72 in respect of Class I and Class II Officers of the Central Government about their suspected accumulation of wealth by corrupt means; and

(b) whether properties and assets of any of these officers have been confiscated?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b). Searches and seizures were made in 12 instances in 1970-71 and in 25 instances in 1971-72 during investigation into allegations of suspected accumulation of wealth by corrupt means by Class I and Class II Officers, including

officers of the Public Undertakings under the Central Government. No property or assets of the officers concerned were confiscated.

SHRI S N MISRA : May I know from the hon. Minister how many of them were Class I, how many of them were Class II and how many of them were from the Public Undertakings? Also, I want to know what was the amount seized from them. Are the proceedings pending against them, how many of them have been removed from service or what steps have been taken against them?

SHRI RAM NIWAS MIRDHA : The supplementary is almost a full question.

As regards certain facts the hon. Member wanted to know, in 1970-71, there were 12 cases of such seizures and out of these 12, Class I officers were ten and Class II officers were two. In 1971-72 there were 25 such instances of which Class I officers were 14 and Class II officers were 11.

As regards the other information, I would need notice for that.

SHRI S N. MISRA : It has been indicated that certain steps were taken and recoveries were made from public undertakings officers. But that has not been mentioned here in the numbers given by the hon. Minister.

SHRI RAM NIWAS MIRDHA : As regards the number of officers from public undertakings, as I said, I would need notice.

श्री भार० बी० बड़े : अभी हाल में यहाँ दिल्ली में केन्द्रीय सरकार के प्रथम श्रेणी के अधिकारियों अर्थात् इनकमटैक्स आफिसर्स के मकानों आदि की तलाशियाँ ली गईं लेकिन उनके पास से कोई मात्रा आदि नहीं मिला तो जब तक प्राइमा फेसी केस नहीं होता, जब तक आप को शक नहीं होता उस के पहले ही इस तरह से इनकमटैक्स आफिसर्स के यहाँ इस तरह से जो सर्चेंज करते हैं तो इससे वे डिमोरेलाइज हो जाते हैं।